GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO. 3194 TO BE ANSWERED ON 31.12.2018

VIOLATION OF GUIDELINES OF UNESCO

3194. SHRI RAHUL SHEWALE:

SHRI BHARTRUHARI MAHTAB:

SHRI SANJAY DHOTRE:

Will the Minister of CULTURE be pleased to state:

- (a) whether the cases of violation of guidelines of United Nations Educational, Scientific and Cultural Organisation (UNESCO) pertaining to protection of monuments/sites declared as World Heritage have come to the notice of the Government across the country during each of the last three years and the current year;
- (b) if so, the details thereof, State/UT-wise and the reasons therefor along with the reaction of the Government thereto;
- (c) whether the Government has provided adequate funds to conserve such protected monuments/sites across the country during the said period;
- (d) if so, the details thereof, State/UT-wise and if not, the reasons therefor; and
- (e) the details of the sites proposed by the Government to be included in the protected sites during the said period along with their status thereof, State/UT-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) &(b) There are no cases of violation of guidelines of UNESCO pertaining to protection of monuments/sites declared as World Heritage under Jurisdiction of ASI.
- (c)& (d) Yes, Madam. The details of fund allocation is placed below at **Annexure-I.**
 - (e) The details of sites proposed are placed below at **Annexure-II**.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO 3194

Details of fund allocated/expenditure incurred to World Heritage Sites (State/UT wise) under ASI

S.No	State	2015-16	2016-17	2017-18	2018-19
1.	Bihar	9299090	1171024	6641226	259260
2.	Delhi	70436883	38476744	61770617	204619704
3.	Goa	9199581	7371074	12847911	5855274
4.	Gujrat	37166455	21531591	16371757	9390979
5.	Karnataka	29960537	46559286	52588677	49786414
6.	Madhya Pradesh	16168730	15133201	6639491	9122140
7.	Maharashtra	33663845	29849956	39690925	17417083
8.	Odisha	24457069	7474203	41417498	11523658
9.	Rajasthan	57257967	22413815	17003626	22762828
10.	Tamilnadu	7673453	11128877	7765839	9399956
11.	Uttar Pradesh	77487122	68581286	57855275	368278384

Sites under protection under Ministry of Railways (in Lakhs)

S.No	World heritage Sites	2015-16	2016-17	2017-18	2018-19
1.	Chhatrapati Shivaji Terminus (formerly Victoria Terminus) (2004)	60	137.18	301.48	Not given
2.	Mountain Railways of India (Darjeeling,1999), Nilgiri (2005), Kalka- Shimla(2008)	4853.03	5040.75	4875.28	Not given

Under Protection of Ahmedabad Municipal Corporation (in Crores)

S.No	Name of the Site	2015-16	2016-17	2017-18	2018-19
1.	Historic City of	7.85	3.04	9.25	14.50
	Ahmedabad (2017)				

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO 3194

Sr No.	Year	Details of Site Proposed	Status
1.	2015-16	Archaeological Site of Nalanda Mahavihara (Nalanda University) at Nalanda	Declared as World Heriitage Site in the year of 2016 by UNESCO
2.	2016-17	Historic City of Ahmedabad	Declared as World Heriitage Site in the year of 2017 by UNESCO
3.	2017-18	Victorian and Art Deco Ensemble of Mumbai	Declared as World Heriitage Site in the year of 2018 by UNESCO
4.	2018-19	The Walled city of Jaipur	Proposal for inscription was submitted to UNESCO WH Centre in Feb, 2018. ICOMOS expert has already visited the site for inspection.